

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**(IB)-718(ND)2019**

**PRESENT: DR. V.K. SUBBURAJ  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
29.04.2019.**

**NAME OF THE COMPANY: GP Petroleum Ltd. V/s. M/s. VCRM  
Petrochemicals Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 9 of IBC, 2016**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

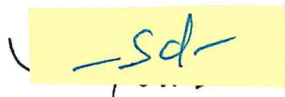
---

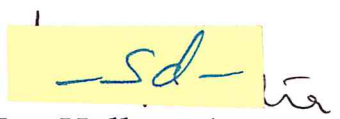
**Present:** Ms. Charu Sangwan, Advocate for the Petitioner

**ORDER**

Ld. Counsel for the Petitioner prays for some time to file the affidavit of service as the tracking report is still not online.

List this case on 8<sup>th</sup> May, 2019.

  
**(Dr. V.K. Subburaj)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**